

LOK SABHA
UNSTARRED QUESTION NO. 362
TO BE ANSWERED ON 19.07.2018

SCHEME FOR INTEGRATED TEXTILE PARKS

362. SHRI ARVIND SAWANT :

Will the Minister of TEXTILES वस्त्र मंत्री

be pleased to state:

- (a) Whether the Government provides world class common infrastructure under Scheme for Integrated Textile parks (SITP) and if so, the details thereof;
- (b) Whether the world class common infrastructure provided to SITP can be used commonly by other non-textile industries inside the park and if so, the details thereof;
- (c) Whether the world class common infrastructure provided to SITP is being used by non-textile units at Vraj Textile Park and if so, the details thereof; and
- (d) The action taken by the Government to fix the responsibility of the concerned officials in this regard?

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ANSWER

वस्त्र राज्य मंत्री (श्री अजय टम्टा)
MINISTER OF STATE FOR TEXTILES
(SHRI AJAY TAMTA)

(a): Yes, Madam. As per the guidelines of Scheme for Integrated Textile Parks (SITP), Government provides financial support in the form of grant to Special Purpose Vehicles (SPVs) of the Textile Parks for development of World Class infrastructure support like compound wall, roads, drainage, water supply, electricity supply including captive power plant, effluent treatment, telecommunication lines etc.

(b): No, Madam. The parks are not permitted to establish any non-textile unit inside the park and hence the question of usage of common infrastructure by non-textile industries inside the park does not arise.

(c) & (d): Yes, Madam. Government has received complaint against Vraj Integrated Textile Park for violation of conditions of the guidelines. Government has inquired into the complaint and found that polyfilm manufacturing unit is operating in the park. The SPV has been served with a show-cause notice to immediately relocate the non-textile unit outside the Textile Park.
